

[Print](#)**Defective Case Register from 2026-04-17 to 2026-04-17**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/15294/2026	GIRIJA SANKAR NAYAK	2026-04-17	1. In Index, page marking not done. 2. Annexure-2 not attested 3. In I. A court fee not paid 4. V. nama submitted by petitioner-1 only 5. Put up for S.R there after 6..Subject Code incorrectly Mentioned
2	D-WP(C)/15666/2026	BISWARANJAN MAHARATHA	2026-04-17	1. Date of Joining Letter under Annexure-1 does not tally with Index.
3	D-WP(C)/16222/2026	SWARUP KUMAR PATNAIK	2026-04-17	1.Page No-35 not legible
4	D-WP(C)/15751/2026	SUBHASIS MOHAPATRA	2026-04-17	.Subject Code incorrectly Mentioned
5	D-WP(C)/15757/2026	SUBHASIS MOHAPATRA	2026-04-17	.Subject Code incorrectly Mentioned
6	D-WP(C)/15763/2026	SUBHASIS MOHAPATRA	2026-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Subject Code incorrectly Mentioned
7	D-CONTC/14982/2026	ADV	2026-04-17	Wp(c) no. and its date of disposal not furnished in reference certificate.
8	D-WP(C)/15820/2026	SUBHASIS MOHAPATRA	2026-04-17	.Subject Code incorrectly Mentioned
9	D-ABLAPL/10650/2026	AMULYA RATNA PANDA	2026-04-17	30-OTHER DEFECT (IF ANY) 1. Page no. 12 not properly scanned
10	D-WP(C)/16074/2026	ARUN KUMAR PATRA	2026-04-17	1 Date of sale notice does not tally in para-3 and annex-1 as per index.
11	D-WP(C)/15750/2026	SUBHASIS MOHAPATRA	2026-04-17	.Subject Code incorrectly Mentioned
12	D-WP(C)/15754/2026	SUBHASIS MOHAPATRA	2026-04-17	.Subject Code incorrectly Mentioned
13	D-WP(C)/14730/2026	SASWATI SOUMYA SAHU	2026-04-17	.Subject Code Not Furnished .
14	D-WP(C)/16923/2026	SIDHARTHA DAS	2026-04-17	1. In cause title,in address, district name not correctly mentioned in the petitioner and opposite party .
15	D-CONTC/14965/2026	ADV	2026-04-17	WP(c) no. and its date of disposal not furnished in reference certificate.
16	D-CONTC/14979/2026	ADV	2026-04-17	WP(c) no. and Its date of disposal not furnished in reference certificate.
17	D-MACA/15165/2026	NAYAN BEHARI DAS	2026-04-17	Period of Delay 37 days 2.AU fee Rs 2 not paid
18	D-CRLMP/10217/2026	BIJAY JENA	2026-04-17	1. Petition not properly page marked.
19	D-MACA/15500/2026	ADAM ALI KHAN	2026-04-17	Period of Delay 82 days 2.statutory deposit not made
20	D-ABLAPL/10652/2026	SOUMYA MISHRA	2026-04-17	30-OTHER DEFECT (IF ANY)

				1. Name and address of the complainant be redacted from para-2 of the petition.For further s.r. after removal of defect
21	D-WP(C)/16921/2026	SIDHARTHA DAS	2026-04-17	1. Complete address of the opp. parties-2 to 4 not furnished in cause title
22	D-MACA/15088/2026	KAPILA CHARAN NAYAK	2026-04-17	Court Fee Rs. 8,995/ payable , not paid 2.AU fee Rs 2/ not paid
23	D-MACA/15812/2026	AVIJIT PATNAIK	2026-04-17	Court Fee valuation not furnished 2. further SR after filling of c copy
24	D-CONTC/14916/2026	ADV	2026-04-17	i) Wp(c) no. and date of disposal not mentioned in reference certificate.
25	D-WP(C)/16399/2026	PRASANTA KUMAR MISHRA	2026-04-17	1. Ann.7 not marked in Index.
26	D-CONTC/14918/2026	ADV	2026-04-17	WP(c) no. and Its date of disposal not furnished in reference certificate.
27	D-CRLMP/9828/2026	SK. ZAFARULLA	2026-04-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.  NAME OF VICTIM AND HIS RELATIVES BE REDACTED.ANNEXURES AND V.NAMA BE KEPT IN SEALED COVER.PUT UP FOR SR AFTER REMOVAL OF DEFECT
28	D-WP(C)/14826/2026	SRIKANTA MAHUNTA	2026-04-17	page no.25 partially legible.
29	D-CRLMP/9745/2026	DURGA PRASAD PRADHAN	2026-04-17	PAGE NOS. 20 22 68 69 70 NOT NEAT AND LEGIBLE 2..Subject Code incorrectly Mentioned
30	D-WP(C)/16561/2026	ATUL TRIPATHY	2026-04-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-CRLA/9801/2026	PRAGYAN PARAMITA MOHANTY	2026-04-17	Receipt showing copy On vigilance counsel not filed 2.Status of appellant not furnished 3.C.Copy of impugned judgement not marked as Annexure-1 and not page mark, 4. The name of trial court,case No. and date of trial court judgement not mentioned in I.A.No.928/2026
32	D-ABLAPL/10655/2026	BIPIN KUMAR NAYAK	2026-04-17	30-OTHER DEFECT (IF ANY)  1. Name of the informant be redacted from para-1 of the petition. 2. Annexure-1 be kept in sealed cover. 3. For further S.R. after removal of defect
33	D-ABLAPL/10648/2026	SARAT KUMAR JENA	2026-04-17	1. Details of Victim and relatives appearing in FIR details, Acknowledgement slip, Index, CT, Para 4, Affidavit and Vakalatanama be redacted. 2. Ann.1 be kept in a sealed cover. Resubmit for SR after removal of defects.
34	D-CONTC/15032/2026	ADV	2026-04-17	WP(c ) no. and its date of disposal not mentioned in reference certificate.
35	D-ABLAPL/10642/2026	RUDRA NARAYAN PARIJA	2026-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. GR case No. mentioned in CT, Para 1 and Prayer not tally. 2. Details of Informant in Para

				2 be redacted. 3. Ann.1 be kept in a sealed cover. Resubmit for SR after removal of Defects.
36	D-ABLAPL/10641/2026	SANTOSH KUMAR MAHANTY	2026-04-17	1. GR Case Year in Synopsis, CT, Para 1 and Prayer not correct.
37	D-CONTC/15040/2026	ADV	2026-04-17	WP(c) no. and its date of disposal not mentioned in reference certificate.
38	D-ABLAPL/10656/2026	KABIRAJ PRADHAN	2026-04-17	30-OTHER DEFECT (IF ANY) 1. Page no. 13 not neat and legible.
39	D-ABLAPL/10645/2026	MANAS KUMAR CHAND	2026-04-17	1. Ann.1 be kept in a sealed cover.
40	D-CONTC/15039/2026	ADV	2026-04-17	WP(c) no and its date of disposal not mentioned in reference certificate.
41	D-CONTC/15041/2026	ADV	2026-04-17	WP(c) no .and its date of disposal not mentioned in reference certificate
42	D-CONTC/15042/2026	ADV	2026-04-17	WP(c) no. and its date of disposal not furnished in reference certificate.
43	D-CONTC/15037/2026	ADV	2026-04-17	WP(c) no. and its date of disposal not furnished in reference certificate.
44	D-WP(C)/14953/2026	KUNAL KUMAR SWAIN	2026-04-17	page no.38 partially neat
45	D-BLAPL/10307/2026	SUBASH CHANDRA BEHERA	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED I. Subject Code Not Furnished II. In 2nd Affidavit, Information not correctly furnished
46	D-CONTC/15844/2026	SUBRATA MISHRA	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D-WP(C)/15552/2026	SANTOSH KUMAR DEIVEDY	2026-04-17	1 Pages - 119 120 121 122and 123 are not Legible.
48	D-CONTC/13801/2026	ADV.	2026-04-17	PAGINATION OF CONTC PETITION BE MADE THEN PUT UP FOR SR
49	D-WP(C)/14856/2026	ABHISEK MOHANTY	2026-04-17	1. code no. not furnished in assessment slip.2. Annex.3 not furnished in petition para 3(g).3. page nos. 22 and 54 partially legible.
50	D-CRLMP/10637/2026	ASHOK KUMAR SARANGI	2026-04-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant and Address from the petition.
51	D-CONTC/16268/2026	SONALI PRUSTY	2026-04-17	i) Address of op. not furnished in cause title. ii) Reference certificate not furnished.
52	D-ABLAPL/10667/2026	KSHIROD KUMAR ROUT	2026-04-17	30-OTHER DEFECT (IF ANY) 1. Details of Informant and Relations appearing in FIR details, Acknowledgement slip, Index, Synopsis, CT, Para 1, Affidavit and V.nama be redacted. 2. Name of PS not

				mentioned in the address of Pet. in CT. 3. Ann.2 page 13 not legible. Resubmit for SR after removal of defects.
53	D-WP(C)/14868/2026	SURESH KUMAR PANDA	2026-04-17	1. page no.11 partially neat.
54	D-CRLMC/10855/2026	CHIRANJIB ROUT	2026-04-17	1. Annexure-1 not page marked in Index and record.
55	D-WP(C)/14881/2026	SURYASNATA MOHAPATRA	2026-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page no. 31 partially neat.
56	D-WP(C)/15520/2026	LALITENDU MISHRA	2026-04-17	1.Page 90 and 91 not neat.2.RESPONDENT 2 AND 3 ARE SAME KINDLY VERIFY.
57	D-WP(C)/16080/2026	KABIRAJ PRADHAN	2026-04-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
58	D-WP(C)/14760/2026	SASWATI MOHAPATRA	2026-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 30 and 31 not neat.
59	D-WA/14445/2026	SUJAY SHANKER SINGHDEO	2026-04-17	Put up for SR after filing of c. copy of impugned order
60	D-WP(C)/16731/2026	SUJYOTI KUMAR DAS	2026-04-17	1. Name of father of the petitioner not furnished in the cause title.
61	D-CRLMC/11115/2026	ANANTA NARAYAN PATTANAYAK	2026-04-17	1. C.Copy of vide Annexure-1 to be filed.
62	D-CONTC/15194/2026	NITYABRATA BEHURIA	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-WA/14838/2026	GYANA RANJAN MAHAPATRA	2026-04-17	C. copy of impugned order dtd. 14.11.2025 passed in wp (c) no. 13085/2024 not filed. Put up for SR after filing of c. copy of impugned order
64	D-WP(C)/15323/2026	PRABHAT KUMAR DASH	2026-04-17	. In affidavit, name of the petitioners wrongly furnished. 2. In affidavit, Sl no-5 information wrongly furnished. 3. In declaration under affidavit, no. of paragraphs wrongly furnished 4. The date of execution of V. Nama wrongly furnished.
65	D-WP(C)/14888/2026	ANUP KUMAR PATTNAIK	2026-04-17	1.No. of I.D.Case under Annexure-2 does not tally with Synopsis and petition.2.Annexure-5 described in the petition at para-21 but not filed.
66	D-WP(C)/15541/2026	SHREEKANTA PRASAD SAHOO (1)	2026-04-17	1. Ann.3 not attested.
67	D-WA/14427/2026	BIKRAM CHANDRA GHADEI	2026-04-17	1.Court Fee Rs-12/- to be paid. 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
68	D-WA/14436/2026	KUNAL KUMAR SWAIN	2026-04-17	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
69	D-WP(C)/14765/2026	JAGAJIBAN PRADHAN	2026-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  D.Fee of Rs.50/- not paid in the v.nama.Paragraph not mentioned affidavit in the I.A
70	D-CMP/14707/2026	RAJESH KUMAR MAHAPATRA	2026-04-17	Page nos. 75 to 80 not neat.
71	D-BLAPL/10735/2026	RAKESH KUMAR DAS	2026-04-17	V.nama partly not legible.
72	D-ABLAPL/10697/2026	AMIT PRASAD BOSE	2026-04-17	P.S. no. AND G.R. no reflecting in synopsis not tally with petition.
73	D-ABLAPL/10680/2026	DHIRENDRA KUMAR MOHAPATRA	2026-04-17	Name of the victim reflecting in the page no.6 vide annex.1 be kept in cover.
74	D-CMP/14660/2026	GYANESWAR SATPATHY	2026-04-17	Page nos. 10 and12 partly neat
75	D-BLAPL/10747/2026	DEEPAK RANJAN PARIDA	2026-04-17	Free copy/Certified copy of Rejection order not filed.
76	D-ABLAPL/10695/2026	ACHYUTANANDA PATTANAIK	2026-04-17	signature of executants in v.nama, not tally with C.T.
77	D-CRLMP/9805/2026	JAGADIP SAHOO	2026-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  NAME OF VICTIM and HIS RELATIVES BE REDACTED FROM PETITION and AFFIDAVIT.ANNEXURES and V.NAMA BE KEPT IN SEALED COVER.PAGE NO.10 NOT LEGIBLE PUT UP FOR SR AFTER REMOVAL OF DEFECT
78	D-WP(C)/15576/2026	PRATAP KUMAR BEHERA	2026-04-17	1. in declaration under affidavit, no. of paragraphs wrongly furnished.
79	D-WP(C)/14784/2026	GAJENDRANATH ROUT	2026-04-17	Signature of petitioner 5 in V>Nama not tally with Cause Title.
80	D-BLAPL/10675/2026	GHANASHYAM DASH	2026-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
81	D-MATA/2249/2026	PRAHALLAD MAHALI	2026-04-17	AU fee Rs 10/ not paid
82	D-WP(C)/14801/2026	ARUN KUMAR PATRA	2026-04-17	Page 32 not available
83	D-LAA/15348/2026	AJODHYA RANJAN DASH,A.G.A	2026-04-17	Address of Respondents No-11(a) to 11(d) and 18(a) to 18(e) not furnished in the Memo. of Appeal.
84	D-CRLA/10605/2026	BHARAT BHUSAN ROUSTRAY	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Name of the victim relative/Informant reflecting in the Judge. vide annex.1 be kept in the cover.
85	D-BLAPL/10684/2026	BHARAT BHUSAN ROUSTRAY	2026-04-17	30-OTHER DEFECT (IF ANY)  Annexure-2 mentioned in Index, wrongly furnished as Annexure-1 in averment.

86	D-MACA/12517/2026	SATYABRATA DASH	2026-04-17	statutory deposit not made, further SR after furnish valuation and court fee payable
87	D-WP(C)/16050/2026	PRASANTA KUMAR MISHRA	2026-04-17	1. Date of order No.111 mentioned in CT not correct.
88	D-BLAPL/10029/2026	SUSHANTA KUMAR JOSHI	2026-04-17	30-OTHER DEFECT (IF ANY) .Paragraphs incorrectly mentioned in declaration of affidavit. 2.Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
89	D-WP(C)/16865/2026	SAILABALA JENA	2026-04-17	Annexure-1 not neat
90	D-WP(C)/14817/2026	AMIT PRASAD BOSE	2026-04-17	Page 116 to 118 and 120 to 134 partly not legible.
91	D-WP(C)/16518/2026	DINESH KUMAR PANDA	2026-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
92	D-WP(C)/14942/2026	PRAJIT KUMAR PRADHAN	2026-04-17	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
93	D-WP(C)/14767/2026	NIRANJAN PRASAD PATRA	2026-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 21 and 27 not neat.
94	D-CMP/12929/2026	SARAT KUMAR BEHERA	2026-04-17	Petition not correctly addressed to Honorable Court Not addressed in the I.As.
95	D-WP(C)/16254/2026	PABITRA KUMAR NAYAK	2026-04-17	1. Page no 24 not legible. 2 .Rs 50/- not paid on V. nama.
96	D-WP(C)/16402/2026	PRASANTA KUMAR MISHRA	2026-04-17	1. Ann.7 not marked in Index.
97	D-WP(C)/16764/2026	KSHIROD KUMAR SAHOO	2026-04-17	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 69 not in order
98	D-CONTC/14212/2026	SAGARIKA SAHOO	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
99	D-CRLA/10823/2026	MANOJ KUMAR PATI	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 590 days delay.I.A. not filed. Status of the petitioner not furnished.
100	D-ABLAPL/10670/2026	SOUMYA RANJAN DAS	2026-04-17	30-OTHER DEFECT (IF ANY) 1. Name of PS not mentioned in the address of Pet. in CT. 2. In Declaration of Affidavit Deponent has been shown as Pet. No.1 instead of Pet. No.2
101	D-BLAPL/10715/2026	DHANANJAYA MUND	2026-04-17	30-OTHER DEFECT (IF ANY)

				1. Annexure-2 mentioned in Index not furnished in averment
102	D-WP(C)/16656/2026	GYANENDRA CHANDRA SWAIN	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Address of Pet. No.5 not proper.
103	D-CMAPL/16812/2026	KUMAR PRAJWAL	2026-04-17	i) Reference certificate not furnished. ii) Address of the petitioner not furnished in v. nama. iii) Year of the FAO no. wrongly mention in top of the I.A. no. 106/2026. iv) Put up for SR reg. calculation of limitation after filing of c. copy of impugned order and removal of defects.
104	D-CRLA/10775/2026	SATYA NARAYAN MISHRA 4	2026-04-17	1. Name of the person who rescue the victim be redacted from the petition. 2.Name of the victim friends and person who rescue the victim reflecting in the judgement vide annex.1 be kept in cover.
105	D-EXP/16628/2026	SARAT KUMAR BEHERA	2026-04-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  C. copy of order dtd. 10.7.2023 passed in wpc (OAC) no. 1435/2011 not filed. i) Address of the Honble court not furnished. ii) Reference certificate not furnished. iii)Put up for SR after filing of c. copy of impugned order and removal of defects.
106	D-CRLMA/8136/2026	MANOJ KUMAR MOHANTY	2026-04-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  i) Redacting the name of the victim/Informant in A.G. slip, memo, Acknowledgement slip. ii) Affidavit,FIR under Anx-2 and 3 (at page no. 16-20) are to be kept in sealed cover.
107	D-BLAPL/10738/2026	NILAMADHAB SARKAR	2026-04-17	30-OTHER DEFECT (IF ANY)  1. Annexure-2 not properly paginated.
108	D-WP(C)/14949/2026	PRAVASH CHANDRA JENA	2026-04-17	1. Date of R.S.D. under Annexure-1 does not tally with Index.
109	D-WP(C)/16728/2026	SHARMISTHA SAMAL	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1.Subject Code incorrectly Mentioned 2. AS PER INDEX, ANNEXS. 3 and 4 PROPERLY FURNISHED
110	D-WP(C)/14908/2026	BIBUDHENDRA DASH	2026-04-17	1. Name of wife of the petitioner not correctly furnished in the cause title.
111	D-EXP/16630/2026	SARAT KUMAR BEHERA	2026-04-17	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  C. copy of impugned order dtd. 10.7.2023 passed in wpc(OAC) no. 1436/2011 not filed.

				i) Address of the Honble court not furnished. ii) Reference certificate not furnished. iii) Contc wrongly mention in Index at sl. no. 4 synopsis,petition. iv) Year of the contc wrongly mention in para no. 1. v) Put up for SR after filing of c. copy of impugned order and removal of defects
112	D-STREV/14224/2026	SUBASH CHANDRA SAHOO	2026-04-17	good ground certificate not furnished
113	D-WP(C)/16516/2026	MADHAB LAL AGARWAL	2026-04-17	1. Date of Ann.6 in Index and Para 10 not correct. 2.Date of Ann.7 in Index not correct. 3. Paragraphs not properly Serial numbered in Petition. 4. Paragraph declaration in IA affidavit not correct. 5.Receipt Showing Serv.copy To it not Filed.
114	D-WP(C)/16736/2026	SHARMISTHA SAMAL	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject Code incorrectly Mentioned
115	D-BLAPL/10550/2026	SHAMBHU CHARAN NATH SHARMA	2026-04-17	1. Respondent not mentioned in cause title
116	D-CONTC/14991/2026	ADV	2026-04-17	WP(c) no. and its date of disposal not furnished in reference certificate.
117	D-WP(C)/16358/2026	MANOJA KUMAR KHUNTIA	2026-04-17	14-NOT PROPERLY INDEXED. Signature not furnished in index
118	D-BLAPL/10734/2026	RAKESH KUMAR DAS	2026-04-17	1.Case pending before the Lower Court mentioned in petition not tally with the Rejection order.
119	D-WP(C)/15927/2026	AUROBINDA SAHOO	2026-04-17	1. Ann.2 has been marked as Ann.3.
120	D-CONTC/14959/2026	ADV	2026-04-17	WP(c) no. and Date of disposal not furnished in reference certificate.
121	D-CONTC/14960/2026	ADV	2026-04-17	WP(c) no. and its date of disposal not furnished in reference certificate.
122	D-CONTC/15000/2026	ADV	2026-04-17	WP(c) no. and its date of disposal not furnished in reference certificate.
123	D-WP(C)/16055/2026	SHARMISTHA SAMAL	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Subject Code incorrectly Mentioned
124	D-WP(C)/15429/2026	SUDHIR KUMAR MALLICK	2026-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.14 not filed.2. Paragraph no. not correctly furnished in declaration.

125	D-WP(C)/15427/2026	SUDHIR KUMAR MALLICK	2026-04-17	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.13 not neat and legible.
126	D-CONTC/15024/2026	ADV	2026-04-17	i) Page no. 11 of annexure -1 not filed.ii) WP(c) no. and its date of disposal not furnished in reference certificate.iii)Page no. of annexure-1 in Book mark not tally with Index.
127	D-CRLA/11125/2026	BHABANI SHANKAR DASPARIDA	2026-04-17	Sl.4 of both I.A. NOT PROPERLY FURNISHED
128	D-MACA/16120/2026	ADAM ALI KHAN	2026-04-17	Period of Delay 113 days 2.statutory deposit not made
129	D-MATA/16346/2026	HARIPAD MOHANTY	2026-04-17	further SR after filling of c copy
130	D-WP(C)/16413/2026	MADHAB LAL AGARWAL	2026-04-17	1. Address of O.P. No.1 not proper in CT. 2. Para 4 missing in Petition. 3. Relation of Deponent in Sl.2 of Affidavit not correct.
131	D-ABLAPL/10677/2026	AKSHAYA KUMAR SAHOO	2026-04-17	30-OTHER DEFECT (IF ANY) 1. Reference certificate not correct as per FIR details. 2. Occupation of Deponent not mentioned and paragraph declaration incomplete
132	D-MACA/16118/2026	ADAM ALI KHAN	2026-04-17	Period of Delay 37 days 2.statutory deposit not made
133	D-CRLREV/9469/2026	SASWATA PATNAIK	2026-04-17	1.Authentication Rs2.75/- not paid 2. Good ground certificate not furnished.
134	D-ABLAPL/10672/2026	SUSANTA KUMAR BARAL	2026-04-17	30-OTHER DEFECT (IF ANY) 1. Ann.1 page 11 not legible.
135	D-WP(C)/15304/2026	ASUTOSH MOHANTY	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 63 not neat
136	D-BLAPL/10711/2026	SIDHARTHA DAS	2026-04-17	30-OTHER DEFECT (IF ANY) Appendix-1 - Synopsis not furnished as per Index.
137	D-ABLAPL/10664/2026	SARASWATI SENAPATI	2026-04-17	1. Prov. of Law incorrectly furnished on Top of CT and Prayer. 2. In declaration of Affidavit Pet. No.6 has been shown as Pet. No.4.
138	D-MACA/16115/2026	ADAM ALI KHAN	2026-04-17	Period of Delay 56 days 2. statutory deposit not made
139	D-WP(C)/14903/2026	DEBASHIS NANDA	2026-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in the petition.2.Name of father of the deponent in affidavit does not tally with cause title.
140	D-BLAPL/10708/2026	PRATAP KUMAR MOHANTY	2026-04-17	25-NAMES IN CAPITAL LETTERS/ENROLMENT

				NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. Annexure-1 not reflected on the top of page-10. 2.Rejection order neither paginated nor Annexure-2 reflected
141	D-CMP/15623/2026	SUBASH CHANDRA ACHARYA	2026-04-17	23-NOMENCLATURE NOT CORRECTLY FURNISHED .
142	D-WP(C)/16196/2026	SHASHI BHUSAN JENA	2026-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Paragraph no. not correctly furnished in declaration.
143	D-WP(C)/14668/2026	SANJAY KUMAR PATRA	2026-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page nos.11 to 15 not neat and legible.2. Signature of the petitioner in V.nama does not tally with cause title.3. Signature of the deponent in affidavit does not tally with cause title.
144	D-CONTC/14624/2026	ADV.	2026-04-17	Page nos 19 to 25 not neat.
145	D-WP(C)/16277/2026	ALOK KUMAR PANDA	2026-04-17	.Petition not correctly addressed to Honorable Court
146	D-CMP/15981/2026	SUDEEP KUMAR SARANGI	2026-04-17	1.Page No-158 not accompanied with the Petition.2.The Case mentioned in the Prayer of the I.A be corrected
147	D-BLAPL/10710/2026	KULDEEP MOHANTY	2026-04-17	Name and details of Informant mentioned in Annexure-1 need not be disclose and kept in closed envelop
148	D-WPCRL/10168/2026	S.M. DWIBEDY	2026-04-17	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
149	D-CRLMC/10599/2026	AMLAN MOHANTY	2026-04-17	1. Copy of Annexures-1 and 2 disclosing the name of Informant/Victim be kept in cover.
150	D-WP(C)/16400/2026	PRASANTA KUMAR MISHRA	2026-04-17	1. Ann.7 not marked in Index.
151	D-CRLMC/10608/2026	HIMANSHU SEKHAR MISHRA	2026-04-17	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. C.Copy of order dated 22.11.2025 vide Annexure-3 to be filed.2. Paragraph no. not correctly furnished in the I.A.
152	D-WP(C)/16403/2026	PRASANTA KUMAR MISHRA	2026-04-17	1. Ann.7 not marked in Index. 2. Ann.7 has been marked as Ann.3.

153	D-CRLMC/10585/2026	BIJAYA KUMAR RAGADA	2026-04-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.
154	D-ABLAPL/10666/2026	TUKUNA KUMAR MISHRA	2026-04-17	1. Synopsis not page marked. 2. Page marking of date Chart not correct. 3. OHCBA welfare fund Rs.50 not paid. 4. Ann.1 not legible.
155	D-CRLMC/10673/2026	BIKASH CHANDRA PARIJA	2026-04-17	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Signature of the petitioner no.4 in V.nama does not tally with cause title.2.I.A. not completely filed.
156	D-WP(C)/16376/2026	HARIPAD MOHANTY	2026-04-17	8-CAUSE TITLE NOT IN ORDER. .Receipt Showing Serv.copy To cg not Filed.
157	D-CRLMC/10289/2026	SAROJ KUMAR PADHI	2026-04-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition. 2. Name of the victim/ informant need not be disclosed in connection with Annexure-2 and kept in sealed cover
158	D-ABLAPL/10665/2026	DEBABRATA DASH	2026-04-17	1. Ann.1 be kept in sealed cover.
159	D-CRLMC/10615/2026	DAMODAR PANDE	2026-04-17	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration.2.Court fee of Rs.6/- not paid in the petition.3. Deficit court fee of Rs.2/- not paid in the affidavit.4.No. of Spl.G.R.Case under Annexure-3 does not tally with I.A.5. Subject code incorrectly furnished in Assessment slip.
160	D-WP(C)/16674/2026	SUNIL KUMAR PANDA	2026-04-17	.Subject Code incorrectly Mentioned
161	D-CRLMC/10299/2026	RABI NARAYAN MOHANTY	2026-04-17	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / informant from the petition. 2. Name of victim / informant need not be disclosed in connection with Annexures- 1 and 3 and kept in sealed cover
162	D-CRLMC/10604/2026	JITENDRA SAMANTARAY	2026-04-17	1. Page nos.7 and 8 not neat and legible.
163	D-WP(C)/15875/2026	PABITRA KUMAR BEHERA	2026-04-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.

				1. In affidavit, identification of petitioner wrongly furnished. 2. Annexure-1 not legible 3. In declaration under affidavit, no. of paragraphs wrongly furnished.
164	D-CRLMC/10323/2026	SIDDHANT SARANGI	2026-04-17	1. ABLAPL number not correctly furnished in Reference certificate.
165	D-CRLMC/10575/2026	JYOTIRMAYA SAHOO	2026-04-17	1. Paragraph no. not correctly furnished in the petition. 2. Copy of Annexures-1, 2 and 3 disclosing the name of Informant/Victim be kept in cover.
166	D-WP(C)/15921/2026	PRAVASH CHANDRA JENA	2026-04-17	Date of copy of application vide annex-2 not tally with Index.
167	D-CRLMC/10609/2026	KASHINATH PATTANAIK	2026-04-17	1. Nomenclature of the case ( C.T.) under Annexure-7 does not tally with Synopsis and petition. 2. Date of order under Annexure-7 does not tally with Index. 3..Subject Code incorrectly Mentioned
168	D-CONTC/15025/2026	ADV	2026-04-17	Wp(c) no. and its date of disposal not mentioned in reference certificate.
169	D-CRLMC/10634/2026	HARAPRASAD PANDA	2026-04-17	1.C.copy of order dated 05.02.2024 vide Annexure-1 to be filed.
170	D-WP(C)/15366/2026	PRANAYA SAHOO	2026-04-17	11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no. 29 not neat. 2. Receipt Showing Serv. copy To ct not Filed.
171	D-CONTC/15026/2026	ADV	2026-04-17	i) WP(c) no and its date of disposal not mentioned in reference certificate.
172	D-ABLAPL/10654/2026	SABYASACHI MISHRA	2026-04-17	20-VERNACULAR CERTIFICATE NOT FURNISHED.  1. Name and address of informant's daughter be redacted from para-3 of the petition. 2. Annexure-1 be kept in sealed cover. For further S.R. after removal of defect.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 17-04-2026 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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